

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).18211/2008

KAPIL & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

WITH SLP(C) NO. 20011 of 2008
(With office report)

Date: 03/02/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Jitendra Mohan Sharma, Adv.

For Respondent(s)

Mr. Gunnam Venkateswara Rao, Adv.

UPON hearing counsel the Court made the following
O R D E R

No request for filing counter affidavit by remaining
respondents.

List before the Hon'ble Court as per rules.

After passing such order, Ms Vandana Mishra, the ld.
Advocate appearing on behalf of the State of U.P. Seeks time
to file counter affidavit. They may file as last chance before
2.3.2012.

List before the Hon'ble Court thereafter without
waiting for the counter affidavit and any formal order to that
effect from this Court.

(S.G.SHAH)
REGISTRAR

hj